

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No.182/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		Gujrat NRE Coke Ltd.	
Under Section		10 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ADV

RESOLUTION

PROFESSIONAL

Kanishk Khetan
24/10/17

ORDER

Ld. Advocate for the Resolution Professional has submitted the progress report, which may be taken on record.

List on 28/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)